

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Original Application No.1229 of 2024

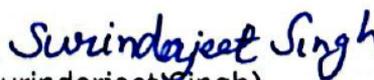
In Re: "News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

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Date: 15.12.2025

Place: Barnala


 (Surinderjeet Singh)
 Environmental Engineer
 Punjab Pollution Control Board,
 Regional Office, Barnala

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Original Application No.1229 of 2024

In Re: "News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Status Report by way of affidavit of Er. Surinderjeet Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Barnala on behalf of respondent no.1 Punjab Pollution Control Board in compliance to order dated 19.09.2025.

I, the above-named deponent, do hereby solemnly affirm and state as under:

Respectfully showeth:

1) That the above-mentioned Original Application was registered by the Hon'ble National Green Tribunal in exercise of its suo moto powers on the basis of "News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024. The case is pending before this Hon'ble Tribunal for adjudication.

2) That considering the status report dated 17.09.2025 filed by the Punjab Pollution Control Board in respect of polluting sources, this Hon'ble Tribunal was pleased to pass an order dated 19.09.2025 thereby granting time to the Punjab Pollution Control Board for disclosing the time lines for closing all the sources which are polluting the rivers.

3) That in compliance to order dated 19.09.2025 of this Hon'ble Tribunal, the Member Secretary of the Board has directed all the Environmental Engineers of Regional Offices of the Board vide letter no. 35344-62 dated 21.10.2025 to furnish the proposed action plan and time lines for the closure of all the

Surinderjeet Singh



polluting sources which are discharging wastewater into rivers and falling under the area of their jurisdiction to Regional Office Barnala so that the status report is filed before the Hon'ble National Green Tribunal.

A copy of the said letter was endorsed vide letter endorsed no. 35363-64 dated 21.10.2025 to the Director, Department of Rural Development and Panchayats, Punjab and the Director, Department of Local Government, Punjab with request to furnish to the time lines for closure of polluting sources falling under the jurisdiction of their respected Departments.

A copy of letter no. 35344-62 endorsement letter no. 35363-64 dated 21.10.2025 is enclosed herewith as **Annexure-A**.

- 4) That considering the fact that the Department of Water Resources is the custodian of the water bodies of the State, a letter bearing no. 40480 dated 11.12.2025 was written to the Principal Secretary to Government of Punjab, Department of Water Resources with request that necessary directions be issued to the concerned officers to close all the polluting sources (industrial, village wastewater, urban local body outlets, dairy waste, individual and others) which are discharging wastewater into rivers / water bodies. The endorsement of the said letter was made vide letter endorsement no.40481-82 dated 11.12.2025 to the Director, Department of Rural Development and Panchayats, Punjab and the Director, Department of Local Government, Punjab with request to furnish to the time lines for closure of polluting sources falling under the jurisdiction of their respected Departments. A copy of the said letter was also endorsed vide letter endorsement no. 40483-84 dated 11.12.2025 to all the Chief Environmental Engineers and Senior Environmental Engineers of the Punjab Pollution Control Board for ensuring timely action. A copy of letter no. 40480, letter endorsement no. 40481-82, 40483-84 dated 11.12.2025 is enclosed as **Annexure-B**.

- 5) That in reference to the communications and constant efforts made by the Punjab Pollution Control Board, the Department of Rural Development and Panchayats has closed and removed 31 more polluting sources, the Department of Local Government has closed and removed 30 (12+18) more polluting sources and the officers of the Punjab Pollution Control Board had removed and



Surinderjeet Singh

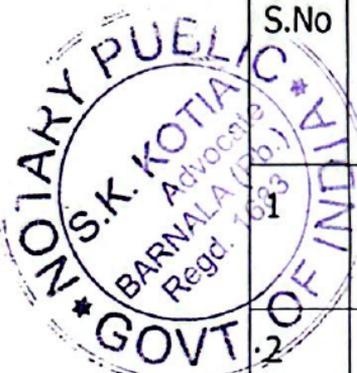
closed 18 industrial sources of pollution sources, 3 dairy waste sources and 4 individual sources of pollution. The total number polluting sources which have been closed and removed has been raised from 606 to 692 and the balance number of polluting sources has been reduced from 905 to 819.

- 6) That it is relevant to mention here that after the passing of order dated 19.09.2025 by this Hon'ble Tribunal, the concerned departments (Department of Rural Development and Panchayats and Department of Local Government, Punjab Pollution Control Board) have achieved success in closing 14.19% sources of pollution (industrial, village wastewater, urban local body outlets, dairy waste, individual and others). The present status in respect of sources of pollution in the State of Punjab is tabulated herein below:

S.No	Point Sources	Total number of polluting sources	Polluting sources closed / removed	Balance number of polluting sources
1	Department of Rural and Panchayats	800	290	510
2	Department of Local Government in respect of Municipal Corporations	200	193	07
3	Department of Local Government in respect of Municipal Councils/ Nagar Panchayats	78	51	27
4	Industrial	46	44	02
5	Dairy Waste	43	14	29
6	Individual	242	3	239
7	Other	102	97	05
Total		1511	692	819

- 7) That the Department of Local Government vide letter no. 86533 dated 11.12.2025 has given the status of 45 number of polluting sources wherein reported that 18 number of polluting sources in respect of Municipal Council / Nagar Panchayats have been closed and the status of remaining 27 polluting

Surinderjeet
Singh



sources has been given wherein tentative date of completion of STPs / in-situ remediation has been given as 31.03.2026, 30.06.2026 and 30.12.2026. A copy of English translation of letter no. 86533 dated 11.12.2025 is enclosed as **Annexure-C**.

- 8) That the Department of Local Government vide letter no. CE/2025/336 dated 12.12.2025 has furnished the information relating to polluting sources in respect of Municipal Corporation. The information given by the Local Government in respect of Municipal Corporations is reproduced below in the tabular form:

Total number of polluting sources	Polluting sources removed	Balance number of polluting sources	No action to be required	Action Plan	
				Works in progress	Under planning stage
200	181	19	11	5-1 (4)	3

A copy of English translation of letter no. CE/2025/336 dated 12.12.2025 issued under the signature of Chief Engineer (O&M), Department of Local Government, Punjab is enclosed as **Annexure-D**.

- 9) That the Superintending Engineer, Panchayati Raj Public Works, Circle SAS Nagar has furnished tentative targets for renovation in a tabular form vide communication dated 08.12.2025 as under:

S. No.	Financial Year	Months	Number of ponds to be renovated	Remarks.
1	2025-26	January 26 to March 26	39	Targets are subjected to
2	2026-27	April 26 to June 26	70	
		July 26 to September 26	25	
		October 26 to December 26	70	
		January 27 to March 27	70	
3	2027-28	April 27 to June 27	70	
		July 27 to September 27	26	

Swinderjeet Singh

	October 27 to December 27	70	availability of funds
	January 28 to March 28	70	
Total		510	

- 10) That the officers of the Board had taken action against two sources of industrial pollution, 29 sources of dairy waste and 05 other sources of pollution. The action taken report of the Punjab Pollution Control Board is tabulated below:

Name of District	Type of pollution Sources	Number of polluting sources	Action taken
Amritsar	Industrial	02	Action is under process against both units for the violations of the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981
	Dairy Waste	29	First Notice u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 31- A of the Air (Prevention & Control of Pollution) Act, 1981 was issued to the dairy farms with an opportunity of personal hearing before the Chief Environmental Engineer, Jalandhar on dated 04.09.2025. Second, notice is under issuance. Regional Office, Kapurthala has also issued notice to one source of dairy waste
	Any other (please specify colony)	05	The Amritsar Development Authority, Amritsar has been again requested vide Regional Office, Amritsar letter no. 4323 dated 12/12/2025 to initiate action against the colonizers under suitable laws and intimate this office regarding timeline for closure of operational pollution sources. Regional Office, Jalandhar-1 has also issued notice to one source of pollution.
	Total	36	



Sunderjeet Singh

- 11) That the Punjab Pollution Control Board will ensure that the time lines given by the Department of Local Government and the Department of Rural

Development and Panchayats for closure of the sources of polluting are adhered to. For closure of 238 number of individual sources of pollution, the Board has written letter no.40480 dated 11.12.2025 to the Department of Water Resources. The facts in this regard have been given in para number 4 of the reply above. The same may kindly be perused.

12) That the deponent may kindly be allowed to place on record the present status report by way of affidavit in compliance of orders dated 19.09.2025 for kind consideration and appropriate orders of this Hon'ble Tribunal.

Date: 15.12.2025

Place: Barnala



Deponent
Surinderjeet Singh
 (Surinderjeet Singh)
 Environmental Engineer
 Punjab Pollution Control Board,
 Regional Office, Barnala

VERIFICATION:

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to the best of my knowledge as derived from the official record. No part of the above affidavit is false and nothing material has been concealed there from.

Date: 15.12.2025

Place: Barnala

Deponent
Surinderjeet Singh
 (Surinderjeet Singh)
 Environmental Engineer
 Punjab Pollution Control Board,
 Regional Office, Barnala

This Document/Affidavit is Entered at
 Sr. No. *166* Page No. *2*
 Date *15.12.2025*

15 DEC 2025

ATTESTED

[Signature]
 NOTARY PUBLIC
 BARNALA (PB) INDIA

15 DEC 2025



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 95344-62

Dated. 21/10/25

Through E-only only

Treat it as most urgent
Hon'ble NGT Matter

To

The Environmental Engineers (All Ros)
Punjab Pollution Control Board,
Punjab.

Subject:

Compliance of order dated 15.10.2024 and 19.09.2025 passed by the Hon'ble National Green Tribunal in the matter of OA No. 1229/2024; News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Pleas refer to the subject cited above.

2) The above-mentioned case is pending before the Hon'ble National Green Tribunal, wherein the Regional Office, Barnala after obtaining the information from all the Regional Offices of the Board, the Department of Rural Development and Panchayats and the Department of Local Government has filed status report before the Hon'ble National Green Tribunal depicting the following status in respect of sources of pollution in the State of Punjab.

S.No	Point Sources	Total number of polluting sources	Polluting sources closed / removed	Balance number of polluting sources
1	Department of Rural Development and Panchayats	800	259	541
2	Department of Local Government in respect of Municipal Corporations	200	181	19
3	Department of Local Government in respect of Municipal Councils/ Nagar Panchayats	78	33	45
4	Industrial	46	26	20
5	Dairy Waste	43	11	32
6	Individual	242	03	239
7	Other	102	93	09
Total		1511	606	905

3) After consideration of the matter, the Hon'ble National Green Tribunal has passed an order dated 19.09.2025 thereby directing the Punjab Pollution Control Board to clearly disclose the time lines for closing all the sources which are polluting the rivers. A copy of order dated 19.09.2025 passed by the Hon'ble Tribunal is enclosed for your perusal.

(Continue p/2)

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |

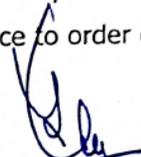
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-2-

4) You are, therefore, directed to furnish the proposed action plan and timelines for the closure of all the polluting sources (industrial, village wastewater, urban local body outlets, dairy waste, individual, and others) which are discharging wastewater into rivers and falling under the area of your jurisdiction to Regional Office, Barnala within three weeks positively, so that the status report is filed before the Hon'ble National Green Tribunal in compliance to order dated 19.09.2025

Endst. No. 35363-64


Member Secretary
Dated 21/10/25

A copy of the above alongwith copy of order dated 19.09.2025 passed by the Hon'ble National Green Tribunal in OA No. 1229 of 2024 is forwarded to the following with request to furnish the timelines for closure of polluting sources falling under the jurisdiction of their respective Departments.

- 1) The Director, Department of Rural Development and Panchayats, Punjab, Chandigarh.
- 2) The Director, Department of Local Government, Punjab, Chandigarh.

Endst. No. 35365-66


Member Secretary
Dated 21/10/25

A copy of the above alongwith copy of order dated 19.09.2025 passed by the Hon'ble National Green Tribunal in OA No. 1229 of 2024 is forwarded to the following for information and ensuring timely action.

- 1) All the Chief Environmental Engineers, Punjab Pollution Control Board,
- 2) All the Senior Environmental Engineers, Punjab Pollution Control Board.


Member Secretary



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 40480

Dated. 11/12/25

Through E-mail Only

Treat it as most urgent
Hon'ble NGT Matter

To

The Principal Secretary to Government of Punjab,
Department of Water Resources,
Sector -18B,
Madhya Marg, Chandigarh.

Subject: Compliance of order dated 15.10.2024 and 19.09.2025 passed by the Hon'ble National Green Tribunal in the matter of OA No. 1229/2024; News Item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Please refer to the subject cited above.

2) The subject cited case is pending before the Hon'ble National Green Tribunal, wherein the Regional Office, Barnala after obtaining the information from all the Regional Offices of the Board, the Department of Rural Development and Panchayats and the Department of Local Government has filed status report before the Hon'ble National Green Tribunal depicting the following information in respect of sources of pollution in the State of Punjab.

S.No	Point Sources	Total number of polluting sources	Polluting sources closed / removed	Balance number of polluting sources
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ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |



3) After consideration of the matter, the Hon'ble National Green Tribunal vide Order dated 19.09.2025 has directed the Punjab Pollution Control Board to clearly disclose the time lines for closing of all the sources which are polluting the rivers. A copy of order dated 19.09.2025 passed by the Hon'ble Tribunal is enclosed herewith for your perusal.

4) It is pertinent to mention here that the action has been initiated by the Board after obtaining the information from the Department of Water Resources. In view of the facts and circumstances of the case, it is requested that necessary directions may please be issued to the concerned Officers to close all the polluting sources (industrial, village wastewater, urban local body outlets, dairy waste, individual, and others) which are discharging wastewater into rivers/water bodies. The concerned officers may please be further instructed to provide the action taken report to Regional Office, Barnala (email id: eeromoga@gmail.com) within one weeks so that the compliance report is filed before the Hon'ble National Green Tribunal. The case is listed for further hearing on **19.12.2025**.


Member Secretary

Dated 11/12/25

Endst. no. 40481-82

A copy of the above alongwith copy of order dated 19.09.2025 passed by the Hon'ble National Green Tribunal in O.A. No. 1229 of 2024 is forwarded to the following with request to furnish the timelines for closure of polluting sources falling under the jurisdiction of the respective Departments.

- 1) The Director, Department of Rural Development and Panchayats, Punjab, Chandigarh.
- 2) The Director, Department of Local Government, Punjab, Chandigarh.


Member Secretary

Dated 11/12/25

Endst. no. 40483-84

A copy of the above alongwith copy of order dated 19.09.2025 passed by the Hon'ble National Green Tribunal in OA No. 1229 of 2024 is forwarded to the following for information and ensuring timely action.

- 1) All the Chief Environmental Engineers, Punjab Pollution Control Board.
- 2) All the Senior Environmental Engineers, Punjab Pollution Control Board.


Member Secretary

**Directorate, Department of Local Government, Punjab.
Punjab Municipal Bhawan, Plot No. 3, Sector- 35-A, Chandigarh.**

No. C.E-2025/86533

Phone no. 0172-2619273

Dated 11.12.2025

email cepblg2@gmail.com

To

Member Secretary,
Punjab Pollution Control Board,
Vatavaran Bhawan, Nabha Road, Patiala.

Subject: Compliance of Hon'ble NGT order dated 15.10.2024 in the matter of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the Tribune dated 16.09.2024.

Ref: In reference to this office letter no. No. CE-2025/58906 dated 12.09.2025 and your office's Endorsement No. PPCB/No. 35363 dated 21.10.2025.

Regarding the above subject and through the letter under reference, a clear timeline action plan was sought for closing of remaining 45 pollution sources. This office had written to the concerned Municipal Councils/Nagar Panchayats vide letter No. CE-2025/72137-157 dated 31.10.2025 to provide the required information. The information received is being compiled as follows and is being sent to you for further appropriate action:-

Sr. no.	Name of MC	Status of STP			Whether Untreated Sewage being discharged into Water body (Yes/No)	If yes, whether In Situ or other Remediation Work Planned	Tentative date of Completion of In-Situ / Remediation	Remarks
		No. of Polluting Sources (as per Report)	Whether STP Construction in Progress or Not	Tentative date of Completion				
1.	Dhanaula	2	In progress	04.09.2026	Yes	NA	NA	
2.	Bhagta Bhai ka	7	Nil	Nil	Yes	In-Situ planned	30.06.2026	
3.	Bhai Rupa	1	Under Construction	March 2026	Yes	In-Situ Working		STP sewerage pipeline work is being done by PWSSB Bathinda

4.	Kotha Guru	1	Under Construction	February, 2026	Yes			STP sewerage pipeline work is being done by PWSSB Bathinda
5.	Maluka	1	Yes, Under construction	June 2026	Yes	In-Situ Under Construction	30.06.2026	The Work of construction STP is being done by the Departmental sewerage Department and the work is also under the control of the Departmental sewerage Department
6.	Guru Har Sahai	2	Under Progress	31.03.2026	Yes	-	-	
7.	Mallanwala Khas	1	No	31.12.2026	No	NA	NA	This Nagar Panchayat has identified a place for setting up an STP plant and the process registration of land is being done
8.	Mamdot	1	Construction Completed	-	No	Sichewala Model Working	STP construction complete New 2 MLD STP	Water enters the water body only after being

							commissioned and is under stabilisation w.e.f. 31.03.2025 to 31.03.2026	treated through the Seechewal model
9.	Bagha Purana	1	Yes	-	Yes	DPR is being prepared	31.03.2026	
10.	Badhani Kalan	1	Under Construction	March, 2026	No	In-situ working	-	STP and Sewerage pipeline work is being done by PWSSB, Moga.
11.	Nihal Singh Wala	1	No	31.07.2028	No	In-Situ project already working	-	STP related DPR and DNIT is under progress.
12.	Sanaur	1	In progress	31.03.2026	Yes	-	-	-
13.	Kharar	2	15 MLD construction in progress, 11 MLD constructions completed, 10 MLD construction to be started	15 MLD construction will be completed by 20.07.2026. 11MLD construction will be completed by 20.07.2026. 10 MLD construction	No	NA	NA	-

				n to be started.				
14.	Naya Gaun	1	Yes	February, 2026	No	-	-	The work of installing the Sewage treatment plant and laying the sewerage lines is being done by the Punjab Water Supply and Sewerage Board and is in progress at Municipal Council Nawan Gao
15.	Zirakpur	7	No	NA	Yes	Yes	Water hyacinth plant is planned	Water hyacinth plant is planned to developed are remediation measure construction of proposed 22.5 MLD STP cannot commerce as Hon'ble High Court has ordered a stay on the delegated land.

								Awaiting further direction from Court whose next hearing will be on 11.12.2025.
16.	Cheema	1	STP under Progress	30.06.2026	Yes	No	NA	STP under construction
17.	Dhuri	2	Under Construction (5 MLD), Land not available (6.5 MLD)	5 MLD STP will be completed by 31.03.2026	Yes	No	-	Land for in-Situ Remediation not available.
18.	Dirba	8	Work Completed	-	No	-	NA	STP now working.
19.	Patti	1	Construction completed	-	No	NA	-	STP under stabilization
20.	Bhikhiwind	1	No	-	Yes	Yes	31.03.2026	There are four channels. One channel is under in-situ Remediation for remaining three channels' tenders have been floated.
21.	Tarn Taran	2	STP construction in progress	31.01.2026	No	NA	NA	-

Total No. of polluting sources (as per report) = 45

No. of polluting sources where disposal of untreated sewage stopped = 18

Balance no. of polluting sources = 27

-sd-
Chief Engineer,
(Nagar Council/ Nagar Panchayats)

Endst. No. C.E.-2025/86534-535

Dated 11.12.25

Copy of above is forwarded to:

1. The Director, Local Government Department, Punjab for information.
2. The Chief Engineer Municipal Councils/Nagar Panchayats (Ludhiana and Ferozepur Region), Chief Engineer Municipal Councils/Nagar Panchayats (Bathinda Region), Chief Engineer Municipal Councils/Nagar Panchayats (Amritsar and Jalandhar Region) are sent for information.
3. The Chief Engineer Municipal Corporation (O&M), and it is written that the information related to the Municipal Corporations should be sent directly to the Punjab Pollution Control Board and a copy should be sent to the undersigned.
4. The ADE, Water Resources Department, Punjab for information.
5. The Environmental Engineer, PPCB Regional Office, Moga, Punjab for information.

-sd-
Chief Engineer,
(Nagar Council/ Nagar Panchayats)



ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ।

Directorate, Department of Local Government, Punjab.

ਪੰਜਾਬ ਮਿਊਂਸੀਪਲ ਭਵਨ, ਪਲਾਟ ਨੰ: 3, ਸੈਕਟਰ- 35-ਏ, ਚੰਡੀਗੜ੍ਹ।

Punjab Municipal Bhawan, Plot No. 3, Sector- 35-A, Chandigarh.

ਨੰ.ਸੀ.ਈ-2025/ 84533

Phone No. 0172-2619273

ਮਿਤੀ 11-12-25

e-Mail: cepblg2@gmail.com

ਸੇਵਾ ਵਿਖੇ

ਮੈਂਬਰ ਸੈਕਟਰੀ

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ, ਵਾਤਾਵਰਣ ਭਵਨ,
ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ।

ਵਿਸ਼ਾ-

Compliance of Hon'ble N.G.T order dated 15.10.2024 in the matter of OA no. 1229/2024 news item titled "over 1200 sources polluting water bodies in Punjab reveals govt. report" appearing in the tribune dated 16.09.2024.

ਹਵਾਲਾ-

ਇਸ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. ਸੀ.ਈ.-2025/58906 ਮਿਤੀ 12.09.2025 ਅਤੇ ਆਪ ਦੇ ਦਫਤਰ ਦਾ ਪਿੱਠ ਅੰਕਣ ਪੱਤਰ ਨੰ. PPCB/No. 35363 ਮਿਤੀ 21.10.2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਬਕਾਇਆ ਬਚਦੇ 45 ਪ੍ਰਦੂਸ਼ਣ ਦੇ ਸਰੋਤਾਂ ਨੂੰ ਬੰਦ ਕਰਨ ਬਾਬਤ ਕਲੀਅਰ ਟਾਈਮਲਾਈਨ ਦਰਸਾਉਂਦੇ ਐਕਸਨ ਪਲਾਨ ਦੀ ਮੰਗ ਕੀਤੀ ਗਈ ਸੀ। ਇਸ ਦਫਤਰ ਵੱਲੋਂ ਸਬੰਧਤ ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ ਨੂੰ ਪੱਤਰ ਨੰ. ਸੀ.ਈ.-2025/72137-157 ਮਿਤੀ 31.10.2025 ਰਾਹੀਂ ਲੋੜੀਂਦੀ ਸੂਚਨਾ ਮੁਹੱਈਆ ਕਰਵਾਉਣ ਲਈ ਲਿਖਿਆ ਗਿਆ ਸੀ। ਪ੍ਰਾਪਤ ਹੋਈ ਸੂਚਨਾ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਕਮਪਾਈਲ ਕਰਦੇ ਹੋਏ ਆਪ ਜੀ ਨੂੰ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾ ਰਹੀ ਹੈ:-

Sr. No.	Name of MC	Status of STP			Whether Untreated Sewage being discharged into Water body (Yes/No)	If Yes, Whether In-Situ or other Remediation Work Planned.	Tentative date of Completion of In-Situ / Remediation	Remarks
		No. of Polluting Sources (as per Report)	Whether STP Construction in Progress or Not	Tentative date of Completion				
1	Dhanaula	2	In progress	04.09.2026	Yes	NA	NA	
2	Bhagta Bhai ka	7	Nil	Nil	Yes	In-Situ planned	30.06.2026	
3	Bhai Rupa	1	Under construction	March 2026	Yes	In-Situ Working		STP sewerage pipeline work is being done by PWSSB Bathinda
4	Kotha Guru	1	Under construction	Feb 2026	Yes	-		STP sewerage pipeline work is being done by PWSSB Bathinda
5	Maluka	1	Yes, Under construction	June 2026	Yes	In-Situ Under Construction	30.06.2026	The Work of construction STP is being done by the Department al sewerage Department and the work is also under the control of the Department al sewerage Department.
6	Guru Har Sahai	2	Under Progress	31.03.2026	Yes	-	-	
7	Mallanwala Khas	1	No	31.12.2026	No	NA	NA	ਇਸ ਨਗਰ ਪੰਚਾਇਤ ਵੱਲੋਂ STP ਪਲਾਂਟ ਲਗਾਉਣ ਲਈ ਜਰੂਰੀ ਨਿਸ਼ਚਿਤ ਕੀਤੀ ਗਈ ਹੈ

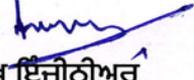
								ਅਤੇ ਜਗ੍ਹਾ ਦੀ ਰਜਿਸਟਰੀ ਕਰਵਾਉਣ ਦੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ ਜੀ।
8	Mamdot	1	Construction completed	-	No	Sichewala Model Working	STP construction complete New 2 MLD STP commissioned and is under stabilisation w.e.f. 31.12.2025 to 31.03.2026	ਸੀਚੇਵਾਲ ਮਾਡਲ ਰਾਹੀਂ ਪਾਣੀ ਟਰੀਟ ਹੋ ਕੇ ਹੀ ਵਾਟਰ ਬਾਡੀ ਵਿੱਚ ਜਾਂਦਾ ਹੈ।
9	Bagha Purana	1	Yes	-	Yes	DPR is being prepared.	31.03.2026	-
10	Badhni Kalan	1	Under Construction	March 2026	No	In-Situ Working	-	STP and sewerage pipeline work is being done by PWSSB Moga
11	Nihal Singh Wala	1	No	31.07.2028	No	In-Situ project already working	-	STP related DPR and DNIT is under Progress.
12	Sanaur	1	In progress	31.03.2026	Yes	-	-	-
13	Kharar	2	15 MLD construction in progress, 11 MLD construction completed, 10 MLD construction to be started.	15 MLD construction will be completed by 20.07.2026, 11 MLD construction completed, 10 MLD construction to be started.	No	NA	NA	-
14	Naya Gaon	1	Yes	Feb 2026	No	-	-	ਨਗਰ ਕੌਂਸਲ ਨਵਾਂ ਗਾਓਂ ਵਿਖੇ ਸੀਵਰੇਜ ਟਰੀਟਮੈਂਟ ਪਲਾਂਟ ਲਗਾਉਣ ਅਤੇ ਸੀਵਰੇਜ ਦੀਆਂ ਲਾਈਨਾਂ ਪਾਉਣ ਦਾ ਕੰਮ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਵੱਲੋਂ ਕੀਤਾ ਜਾ ਰਿਹਾ ਜੋ ਕਿ ਪ੍ਰਗਤੀ ਅਧੀਨ ਹੈ।
15	Zirakpur	7	No	N/A	Yes	Yes	Water hyacinth plant is planned	Water hyacinth plant is planned to be developed are remediation measure construction of proposed 22.5 MLD STP cannot commence as Hon'ble High Court has ordered a stay on the

								delegated land. Awaiting further direction from Court whose next hearing will be on 11.12.2025
16	Cheema	1	STP Under Progress	30.06.2026	Yes	No	NA	STP under construction
17	Dhuri	2	Under Construction (5 MLD) Land not available (6.5 MLD)	5 MLD STP will be completed by 31.03.2026	Yes	No	-	Land for In-Situ Remediation not available.
18	Dirba	8	Work completed	-	No	-	NA	STP now working
19	Patti	1	Construction completed	-	No	NA	-	STP under stabilization
20	Bhikhiwind	1	No	-	Yes	Yes	31.03.2026	There are four channels. One Channel is under In-Situ Remediation for remaining three channels' tenders have been floated.
21	Tarn Taran	2	STP construction in progress	31.01.2026	No	NA	NA	-
Total		45						

Total No. of polluting sources (as per report) = 45

No. of polluting sources where disposal of untreated sewage stopped = 18

Balance no. of polluting sources = 27


ਮੁੱਖ ਇੰਜੀਨੀਅਰ

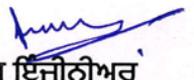
(ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ)

ਪਿੱਠ ਅੰਕਣ ਨੰ. ਸੀ.ਈ.-2025/ 86534-535

ਮਿਤੀ 11-12-25

ਉਕਤ ਦਾ ਉਤਾਰਾ-

1. ਡਾਇਰੈਕਟਰ ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
2. ਮੁੱਖ ਇੰਜੀਨੀਅਰ ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ (ਲੁਧਿਆਣਾ ਤੇ ਫਿਰੋਜ਼ਪੁਰ ਰੀਜਨ), ਮੁੱਖ ਇੰਜੀਨੀਅਰ ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ (ਬਠਿੰਡਾ ਰੀਜਨ), ਮੁੱਖ ਇੰਜੀਨੀਅਰ ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ (ਅੰਮ੍ਰਿਤਸਰ ਅਤੇ ਜਲੰਧਰ ਰੀਜਨ) ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
3. ਮੁੱਖ ਇੰਜੀਨੀਅਰ ਨਗਰ ਨਿਗਮ (ਓ. ਐੱਡ. ਐੱਮ.) ਨੂੰ ਭੇਜਦੇ ਹੋਏ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਨਗਰ ਨਿਗਮਾਂ ਨਾਲ ਸਬੰਧਿਤ ਸੂਚਨਾ ਸਿੱਧੇ ਤੌਰ ਤੇ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਨੂੰ ਭੇਜਕੇ ਉਤਾਰਾ ਨਿਮਨਹਸਤਾਖਰ ਨੂੰ ਭੇਜਣ ਦੀ ਖੇਚਲ ਕੀਤੀ ਜਾਵੇ।
4. ਏ.ਡੀ.ਈ., ਜਲ ਸ੍ਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
5. ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੀ.ਪੀ.ਸੀ.ਬੀ. ਖੇਤਰੀ ਦਫ਼ਤਰ, ਮੋਗਾ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।


ਮੁੱਖ ਇੰਜੀਨੀਅਰ

(ਨਗਰ ਕੌਂਸਲਾਂ/ਨਗਰ ਪੰਚਾਇਤਾਂ)



Department of Local Government, Punjab

Head Quarter, Municipal Corporation Ludhiana

Letter No. C.E./2025/336

Date: 12-12-2025

E-mail: ceomlg.ldh@gmail.com

To

Member Secretary,
Punjab Pollution Control Board,
Vatavaran Bhawan, Nabha Road, Patiala.

Subject: To ensure the compliance of hon'ble NGT order dated 15.10.2024 in the matter. of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" apperaring in the Tribune dated 16.09.2024.

Reference: In reference to your office's Endorsement No. PPCB/No. 35363 dated 21.10.2025.

Through the letter under the above subject and reference, this office was requested to submit the action taken/status report regarding the Municipal Corporations falling under the Local Government Department in relation to O.A. No. 1229 of 2024. In this regard, the action taken/status reports have been received in this office while furnishing the reports of the polluting sources mentioned in the subject. After compiling the reports received from the concerned Municipal Corporations, a comprehensive consolidated report is hereby submitted as follows:-

Sr. No.	Total No. of Polluting Sources	Polluting Sources Removed	Balance no. of Polluting Sources	No Action to be required	Action Plan	
					Work in Progress	Under Planning Stage
1	200	181	19	11	5	3

No Action to be required

Sr. No.	Name of MC	Whether MC in the List	Reason
1	Ludhiana	62	At this point, a storm drain pipe has been laid into the river, through which rainwater is drained.
2		63	At this point, a rainwater drainage pipe has been laid into the river, through which only rainwater is discharged
3		64	This point is located at IPS Opkar Nagar. At this point, PWSSB has also laid a storm drain into the river, through which rainwater is drained.
4		65	At this point, only rainwater is being discharged into the river through the storm drain coming from the Damoria Bridge.
5		66	At this point, the outlet of the Bahadur Ke CETP Textile Cluster exists, through which the treated wastewater from the CETP is discharged into the Buddha Dariya.
6		72	Rain Water, Road Gully Connection
7		73	This is emergency bypass Outlet of Tibba Road IPS
8		95	Rain water outlet
9		96	STP 225 MLD outlet
10		97	CETP 40 MLD outlet (PDA)
11		98	CETP 50 MLD outlet (PDA)

Abstract of Action Plan (Work in Progress)

Sr. No.	Name of MC	Whether MC in the List	Reason
1	Kapurthala	17	Work for permanent closure of this point is under progress and will be completed in 15 Days
2	Patiala	10	Yes, It was removed on 25-08-2025
3	Amritsar	201	Notices have been issued again to the dairy owners for closure of their units, and connections of the dairy farms will be disconnected shortly.
4		203	
5		206	

Abstract of Action Plan (under Planning Stage)

Sr. No.	Name of MC	Whether MC in the List	Reason
1	Moga	27	STP Upgradation work in tender stage and it shall be completed by March, 2027
2	Patiala	11	line will be commissioned after the installation of STP situated at Nadi. (Approx Commencement date 31, Jan. 2026)
3	Batala	3	Estimate prepared by PWSSB and Work shall be completed by 31-03-2026

The Report is submitted for your information



Chief Engineer- O and M

Endoresment No. C.E/2025/337

Date: 12.12.2025

- 1) Copy of above is forwarded to the Director, Local Government Department, Punjab for information
- 2) Copy of above is forwarded to the chief Engineer Municipal Councils/Nagar Panchayats , Local Government Department, Punjab for information



Chief Engineer- O and M



ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ
Department of Local Government, Punjab
 ਹੈਡ ਕੁਆਟਰ, ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।
Head Quarter, Municipal Corporation Ludhiana

ਪੱਤਰ ਨੰ. ਸੀ.ਈ./2025/336

ਮਿਤੀ : 12-12-2025

ਈਮੇਲ: ceomlg.ldh@gmail.com

ਸੇਵਾ ਵਿਖੇ

ਮੈਂਬਰ ਸੈਕਟਰੀ,
 ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ,
 ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ।

ਵਿਸ਼ਾ:- To ensure the compliance of hon'ble NGT order dated 15.10.2024 in the matter. of O.A. No. 1229/2024, News item titled "Over 1200 sources polluting water bodies in Punjab reveals govt. report" apperaring in the Tribune dated 16.09.2024.

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪਿੱਠਅੰਕਣ ਨੰ. PPCB/No. 35363 ਮਿਤੀ 21-10-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਇਸ ਦਫਤਰ ਨੂੰ O.A. No. 1229 of 2024 ਕੇਸ ਸਬੰਧੀ ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ ਅਧੀਨ ਪੈਂਦੀਆਂ ਨਗਰ ਨਿਗਮਾਂ ਸਬੰਧੀ ਐਕਸਨ ਟੇਕਨ / ਸਟੇਟਸ ਰਿਪੋਰਟ ਭੇਜਣ ਬਾਰੇ ਲਿਖਿਆ ਗਿਆ ਸੀ। ਉਕਤ ਰਿਪੋਰਟ ਬਾਬਤ ਇਸ ਦਫਤਰ ਵਲੋਂ ਵਿਸ਼ੇ ਵਿੱਚ ਦਰਜ polluting sources ਸਬੰਧੀ ਰਿਪੋਰਟ ਭੇਜਦੇ ਹੋਏ ਐਕਸਨ ਟੇਕਨ ਰਿਪੋਰਟ / ਸਟੇਟਸ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਕੀਤੀ ਗਈ। ਉਕਤ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਨੂੰ ਇੱਕਤਰ ਕਰਦੇ ਹੋਏ ਨਗਰ ਨਿਗਮਾਂ ਨਾਲ ਸਬੰਧਤ ਸਕੱਲਿਤ ਰਿਪੋਰਟ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਭੇਜੀ ਜਾ ਰਹੀ ਹੈ: -

Sr. No.	Total No. of Polluting Sources	Polluting Sources Removed	Balance no. of Polluting Sources	No Action to be required	Action Plan	
					Work in Progress	Under Planning Stage
1	200	181	19	11	5	3

No Action to be required

Sr. No.	Name of MC	Whether MC in the List	Reason
1	Ludhiana	62	ਇਸ ਪੁਆਇੰਟ ਤੇ ਸਟੋਰਮ ਡਰੇਨ ਦਾ ਪਾਈਪ ਦਰਿਆ ਵਿੱਚ ਸੁਟਿਆ ਗਿਆ ਹੈ। ਜਿਸ ਰਾਹੀਂ ਬਰਸਾਤੀ ਪਾਣੀ ਦੀ ਨਿਕਾਸੀ ਹੁੰਦੀ ਹੈ।
2		63	ਇਸ ਪੁਆਇੰਟ ਤੇ ਬਰਸਾਤੀ ਰੋਡ ਜਾਲੀ ਦਾ ਪਾਈਪ ਦਰਿਆ ਵਿੱਚ ਸੁਟਿਆ ਗਿਆ ਹੈ। ਜਿਸ ਰਾਹੀਂ ਸਿਰਫ ਬਰਸਾਤੀ ਪਾਣੀ ਦੀ ਨਿਕਾਸੀ ਹੁੰਦੀ ਹੈ।
3		64	ਇਹ ਪੁਆਇੰਟ ਆਈ.ਪੀ.ਐਸ ਓਪਕਾਰ ਨਗਰ ਵਿਖੇ ਸਥਿਤ ਹੈ। ਇਸ ਪੁਆਇੰਟ ਤੇ PWSSB ਵੀ ਵੱਲੋਂ ਸਟੋਰਮ ਡਰੇਨ ਨੂੰ ਦਰਿਆ ਵਿੱਚ ਸੁਟਿਆ ਗਿਆ ਹੈ। ਜਿਸ ਰਾਹੀਂ ਬਰਸਾਤੀ ਪਾਣੀ ਦੀ ਨਿਕਾਸੀ ਹੁੰਦੀ ਹੈ।
4		65	ਇਸ ਪੁਆਇੰਟ ਤੇ ਦਮੋਰੀਆ ਪੁਲ ਤੋਂ ਆ ਰਹੀ ਸਟੋਰਮ ਡਰੇਨ ਰਾਹੀਂ ਸਿਰਫ ਬਰਸਾਤੀ ਪਾਣੀ ਦਰਿਆ ਵਿੱਚ ਡਿਗ ਰਿਹਾ ਹੈ।
5		66	ਇਸ ਪੁਆਇੰਟ ਤੇ CETP ਬਹਾਦਰ ਕੇ ਟੈਕਸਟਾਇਲ ਕਲਾਸਟਰਲ ਦਾ ਆਊਟਲੈਟ ਹੈ। ਇੱਥੇ ਉਨ੍ਹਾਂ ਵੱਲੋਂ ਪਾਣੀ ਨੂੰ ਟਰੀਟ ਕਰ ਕੇ ਬੁੱਢੇ ਦਰਿਆ ਵਿੱਚ ਸੁੱਟਿਆ ਜਾ ਰਿਹਾ ਹੈ।
6		72	Rain Water, Road Gully Connection
7		73	This is emergency bypass Outlet of Tibba Road IPS
8		95	Rain water outlet
9		96	STP 225 MLD outlet
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11		98	CETP 50 MLD outlet (PDA)

Abstract of Action Plan (Work in Progress)

Sr. No.	Name of MC	Whether MC in the List	Reason
1	Kapurthala	17	Work for permanent clouser of this point is under progress and will be completed in 15 Days
2	Patiala	10	Yes, It was removed on 25-08-2025
3	Amritsar	201	ਡੇਅਰੀ ਮਾਲਕਾਂ ਨੂੰ ਡੇਅਰੀ ਬੰਦ ਕਰਨ ਸਬੰਧੀ ਦੂਬਾਰਾ ਨੋਟਿਸ ਜਾਰੀ ਕਰ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਜਲਦ ਹੀ ਇਹਨਾ ਡੇਅਰੀਆਂ ਦਾ ਕੁਨੈਕਸ਼ਨ ਕੱਟ ਦਿੱਤਾ ਜਾਵੇਗਾ।
4		203	
5		206	

Abstract of Action Plan (under Planning Stage)

Sr. No.	Name of MC	Whether MC in the List	Reason
1	Moga	27	STP Upgradation work in tender stage and it shall be completed by March, 2027
2	Patiala	11	line will be commissioned after the installation of STP situated at Nadi. (Approx Commencement date 31, Jan. 2026)
3	Batala	3	Estimate prepared by PWSSB and Work shall be completed by 31-03-2026

ਰਿਪੋਰਟ ਆਪ ਜੀ ਦੀ ਜਾਣਕਾਰੀ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।



ਮੁੱਖ ਇੰਜੀਨੀਅਰ-ਓ.ਐੱਡ.ਐਮ.

ਪਿੱਠਅੰਕਣ ਨੰ: ਸੀ.ਈ./2025/337

ਮਿਤੀ : 12-12-2025

- 1) ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਮਾਣਯੋਗ ਡਾਇਰੈਕਟਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।
- 2) ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਨਗਰ ਕੌਂਸਲਾਂ / ਨਗਰ ਪਚਾਇਤਾਂ), ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।



ਮੁੱਖ ਇੰਜੀਨੀਅਰ-ਓ.ਐੱਡ.ਐਮ.